

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
ERNAKULAM

DATE OF DECISION: 07-09-1989

PRESENT: Hon'ble Shri S.P.Mukerji, Vice Chairman
and
Hon'ble Shri G.Sreedharan Nair, Vice Chairman

ORIGINAL APPLICATION No.437/89

K.V.Narayanan .. Applicant.

Vs.

1. Union of India, represented by the General Manager, Southern Railway, Madras.3.
2. Chief Engineer, Construction Southern Railway, Madras, Egmore.
3. Chief Personnel Officer, Southern Railway Madras-3.

.. Respondents

Counsel for the applicant. .. Mr. K.Padmanabhan

Counsel for the respondents.. M.C.Cherian and TA Rajan.

ORDER
(Shri G.Sreedharan Nair, Vice Chairman)

In this application the sole relief that is claimed by the applicant is for a direction to the respondents to regularise his Class III service as Clerk from 23.3.1979 as has been done in the case of his juniors.

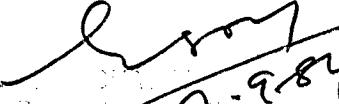
2. Copies of the application and of the documents have been served on advocate Mr.M.C.Cherian appearing on behalf of the respondents.
3. We have heard the counsel on either side.
4. It is seen from the records that though the respondents passed an order on 14.9.87, more than two years after the judgment of the High Court of Kerala

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in O.P.No.6624/85 wherein a direction was given to them to consider and dispose of the representations submitted by the applicant in this matter within a period of two months, the grievance of the applicant was not redressed, and hence the applicant ^{had} again to make representations. It is further seen that despite the favourable recommendations of the Deputy Chief Engineer (Construction) Trichur on the representations submitted by the applicant on 8.2.1988 final orders have not yet been passed. In the circumstances we hereby direct the respondents to consider and dispose of the representation submitted by the applicant on 8.2.1988 (Annexure-10) in the light of the recommendations of the Deputy Chief Engineer (Construction) Trichur as contained in his letter dated 17.2.1989 (Annexure-11) within a period of one month from the date of receipt of copy of this order.

5. The O.A. is disposed of as above.



7-9-89
(G. Sreedharan Nair)
Vice Chairman



7-9-89
(S.P. Mukerji)
Vice Chairman

07-09-1989

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